

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2013 &
I.A. No. 62 of 2013

Dated : 3rd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jamshedpur Utilities & Services Co. Ltd. ... Appellant (s)

Versus

Jharkhand Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s): Ms. Leeneshwari Makhijani

Counsel for the Respondent(s): Mr. C.K. Rai and
Mr. Mahipal for JSERC

ORDER

Post the matter for further hearing on 29.10.2013 at

2.30 P.M.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/js